## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 36/(MAH)/2016 M.A. No. 166/2016

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah

V/s.

M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act, 2013.

S. No. **DESIGNATION** SIGNATURE rdo for Petinonere ilb Law Chamber of Siddlanth Mularko

Dr. Drupti Adr. Fer Muhush Resp. s.

## ORDER

## M.A. No. 166/2016 in T.C.P. No. 36/213,241,242/NCLT/MB/MAH/2016

- 1. The Learned Counsel of both the sides are present.
- 2. Seeking a short adjournment. Adjourned to 11.01.2018.

08.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)